

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.272 of 2013 &
IA 366 of 2013

Dated : 8th August 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jayashree Chemicals Ltd.

..... Appellant(s)

Versus

Orissa Electricity Regulatory Commission
& Ors.

..... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Ms. Ruth Elwin

Counsel for the Respondent(s):

:

Mr. Prashanto Chandra Sen for R.1
Mr. Hasan Murtaza for R.2

ORDER

Mr. Sanjay Sen, the learned Senior Counsel for the Appellant has filed his Written Submissions today.

Post the matter for further hearing on **27.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js